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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

CP NO.162/94

in

OA No.2722/93

New Delhi this the 31st day of May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member (A).

1. Surinder Kumar,
S/o Shri Chhatar Singh,
R/o H.No.1697
Kotla Mubarkpur,
New Delhi.

2. Inderpal,
S/o Shri Samai Singh,
R/o H.No.41
Vill & PO Khajuri Khas
Delhi.

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Petitioners.

By Advocate Shri V.P. Sharma.

Versus.

1. Shri A.S. Chauhan,
The Controller of Accounts
Ministry of Food Govt of India
1688, Kasturba Gandhi Marg,
New Delhi.

2. Shri S.C. Koshal,
The Principal Pay & Accounts Officer
Ministry of Food Govt of India
1688, Kasturba Gandhi Marg,
New Delhi.

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Respondents.

ORDER (ORAL)

Shri Justice V.S. Malimath.

After this case was heard for sometime and we are satisfied that no Contempt of Courts case is made out, Shri Sharma, learned counsel for the petitioner, sought leave to withdraw the Contempt petition. Contempt Petition is dismissed as withdrawn.

f. J. 22

Malimath